

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 25<sup>th</sup> January, 2016.

No. HCM/A-73/2015-Estt/ In pursuant of this Registry's Notification No. HCM/A-73/2015-Estt/17600-13 dated 23<sup>rd</sup> January, 2016, for appointment of System Analyst and Computer Programmer, candidates may download their Admit Cards from "Download Admit Card for System Analyst and Computer Programmer" link in the Official Website of High Court of Manipur : <http://hcmimphal.nic.in>. from 25<sup>th</sup> January, 2016 to 29<sup>th</sup> January, 2016.

The scheduled date, venue and time of examination is mentioned in the Admit Card.

Sd/-  
( GOLMEI GAIPHULSHILLU )  
REGISTRAR  
HIGH COURT OF MANIPUR

Endt. No. HCM/A-73/2015-Estt/17660-73

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Dated : the 25<sup>th</sup> January, 2016.

Copy to:-

1. The Secretary (Law), Government of Manipur.
2. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.  
- He is requested to upload the above notification in the official website of this Registry.
3. The Joint Registrar (Admn./PM&P), High Court of Manipur.
4. The Deputy Registrar (Judl.)/(Admn.)/(Planning/Accounts), High Court of Manipur.
5. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice N Kotiswar Singh, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
8. The Director, Information and Public Relation, Imphal.  
- with one spare copy for favour of wide publicity in the News Item.
9. The Director, Doordarshan Kendra, Imphal  
- For favour of wide announcement in the News Item.
10. The Assistant News Editor, AIR, Imphal  
- For favour of wide announcement in the News Item.
11. The Editor ISTV Network/Impact TV, Imphal  
- For favour of wide announcement in the News Item.
12. The P.A. to Registrar General, High Court of Manipur.
13. Notice Board/Guard File.
14. Concerned file.

  
REGISTRAR  
HIGH COURT OF MANIPUR